

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 287/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06-04-2017.

NAME OF THE PARTIES: M/s. ALUMILITE ARCHITECTURALS PVT. LTD.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230  
to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

**ORDER**

TCSP 287/230-232/NCLT/MB/MAH/2017

On the request made by the petitioner counsel, Chartered Accountant M/s. NBS & Co. is  
hereby appointed with ₹20,000/- remuneration to assist the Official Liquidator in filing his  
report in four weeks' hereafter.

List this matter on 15-06-2017.

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)